

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri D.P. Sinha, Member**
3. **Shri G.S. Rajamani, Member**
4. **Shri K.N. Sinha, Member**

**Review Petition No. 84/2002
In
Petition No.109/2000**

In the matter of

Review of Commission's order dated 22.3.2002 in Pet No.109/2000

And in the matter of

Power Grid Corporation of India LtdPetitioner

Vs

Himachal Pradesh State Electricity Board & Others .. Respondents

The following were present:

1. Shri R. Suresh, DGM (Comml.), NLC
2. Shri U. Venkataramana, CE (Grid Operation), APTRANSCO
3. Shri V.K. Gupta, DCE (Comml.), RVPN
4. Shri T.P.S. Bawa, ASE, PSEB
5. Shri V.K. Sukhija, AO, HVPNL
6. Shri A.K. Tandon, UPPCL
7. Shri D.D. Chopra, Advocate, UPPCL
8. Shri A. Muthunara yanan, SE(Elec. Dept.), Govt. of Pondicherry
9. Shri S. Sowmyanarayanan, Consultant, TNEB
10. Shri V. Mittal, AGM (S), PGCIL
11. Shri S.K. Soonee, AGM, SRLDC
12. Shri V. Balaji, Manager, SRLDC
13. Shri S. Sivan, MS, SREB
14. Shri S. Jayaram, Director (Ops), NPCCL
15. Shri N.S. M Rao, GM(Comml.), NPCCL
16. Shri Bhanu Bhushan, D(O), PGCIL
17. Shri D.S. Sharma, NTPC
18. Shi V.K. Agarwal, NTPC
19. Shri Sunil Agarwal, PGCIL
20. Shri S.K. Jain, PGCIL

**ORDER
(DATE OF HEARING 27.9.2002)**

Shri DD Chopra, Advocate, appearing on behalf of UPPCL, has contended that the review petition is not maintainable as the grounds averred in the petition do not fall within the ambit and scope of Order XLVII, Rule I CPC. He stated that he has filed his reply today, a copy of which has been given to the petitioner.

2. Shri RG Yadav, Executive Director in the petitioner company submitted that some new facts which are material for the purpose of just and fair decision had come to the notice of the petitioner after issue of the order sought to be reviewed. He requested for time to study the reply filed on behalf of UPPCL and submit the response. He requested for one month's time for this purpose. He also submitted that copies of the replies of some other respondents were also handed over to him immediately before the hearing.

3. We allow time to the petitioner as prayed for. List the review petition on 8.11.2002 for hearing.

Sd/-	Sd/-	Sd/-	Sd/-
(K.N. SINHA) MEMBER	(G.S. RAJAMANI) MEMBER	(D.P. SINHA) MEMBER	(ASHOK BASU) CHAIRMAN

New Delhi dated the 1st October , 2002